

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3906

ANSWERED ON:19.03.2015

ESTABLISHMENT OF POWER PROJECT

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Will the Minister of POWER be pleased to state:

- (a) whether the funds have been received from Banks for the power projects approved to be set up;
- (b) if so, the details thereof alongwith the loan received from Banks;
- (c) whether Government has also allotted land for these power projects; and
- (d) if so, the details and status thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (d) : RBI does not maintain details of loan received by the approved Power Projects. However, bank-wise information on loans outstanding to power sector as at the end of March 2013, March 2014 and December, 2014 is given in Annex. State Governments, wherever required, facilitate allocation of land for infrastructure projects including Power Sector.